

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2440
ANSWERED ON 11/08/2025**

PUCCA HOUSES UNDER PMAY (U)

2440. SHRI SAKET GOKHALE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of eligible households in EWS/LIG and MIG categories, including slum dwellers, that were identified during the launch of Pradhan Mantri Awas Yojana - Urban (PMAY-U);
- (b) the number of these eligible households that have been provided completed "pucca" houses under PMAY-U between the period July 2020 to July 2025 month-wise; and
- (c) the number of eligible households under PMAY-U that are yet to receive "pucca" houses as on date?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including slum dwellers. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes. As per the scheme guidelines, selection of beneficiaries of EWS/LIG and MIG categories, including slum dwellers, formulation of projects and execution is done by States/Union Territories (UTs). After demand assessment and verification, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country, as on 04.08.2025. The State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries so far are at Annexure.

Conducting demand surveys in their respective jurisdictions and validating the beneficiaries to ascertain eligibility by the States/UTs is a continuous process. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. The scheme guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U & PMAY-U 2.0

S. No.		State/UT	Details of Houses (Nos.)			
			Sanctioned	Grounded	Completed	
1	States	Andhra Pradesh	19,47,389	18,26,840	10,83,693	
2		Bihar	4,45,213	3,03,730	1,90,048	
3		Chhattisgarh	3,00,007	2,86,151	2,57,350	
4		Goa	3,151	3,151	3,150	
5		Gujarat	9,95,134	9,73,603	9,42,810	
6		Haryana	1,30,340	90,697	70,601	
7		Himachal Pradesh	12,642	12,642	11,393	
8		Jharkhand	2,43,425	2,10,655	1,59,962	
9		Karnataka	5,84,114	5,08,686	3,94,181	
10		Kerala	1,61,964	1,55,211	1,34,215	
11		Madhya Pradesh	9,66,741	9,46,211	8,69,784	
12		Maharashtra	12,50,438	11,51,968	9,95,548	
13		Odisha	2,15,341	1,86,054	1,64,909	
14		Punjab	1,33,399	1,18,632	98,121	
15		Rajasthan	3,34,850	2,96,057	2,37,212	
16		Tamil Nadu	6,70,486	6,69,589	6,07,186	
17		Telangana	3,61,795	2,35,063	2,23,667	
18		Uttar Pradesh	19,75,489	17,60,484	17,05,209	
19		Uttarakhand	63,633	62,829	43,133	
20		West Bengal	6,15,234	6,06,189	4,65,786	
Sub-total (States)			1,14,10,785	1,04,04,442	86,57,958	
21	North East States	Arunachal Pradesh	13,379	9,126	8,068	
22		Assam	1,84,992	1,69,122	1,31,775	
23		Manipur	52,519	49,619	18,485	
24		Meghalaya	4,758	4,089	2,024	
25		Mizoram	39,150	39,103	27,019	
26		Nagaland	31,067	31,060	29,089	
27		Sikkim	299	299	219	
28		Tripura	90,989	88,433	78,257	
Sub-total (NE States)			4,17,153	3,90,851	2,94,936	
29	Union Territories	A&N Islands	376	376	80	
30		Chandigarh	1,265	1,265	1,265	
31		D&NH and D&D	9,960	9,960	9,463	
32		Delhi	30,159	30,159	30,159	
33		J&K	43,856	42,472	32,399	
34		Ladakh	1,283	991	882	
35		Lakshadweep	-	-	-	
36		Puducherry	16,447	16,059	11,403	
Sub-total (UTs)			1,03,346	1,01,282	85,651	
Total			119.31 Lakh	112.98 Lakh*	93.81 Lakh*	

*Includes 4.01 lakh and 3.41 lakh houses grounded for construction and completed respectively during PMAY-U Mission period pertaining to earlier scheme.